

NOTICE

This is to inform to all Learned Advocates, Litigants, Stakeholders, and Parties-in-person that the Hon'ble Chief Justice has been pleased to direct that, **with effect from 13.04.2026** and until further orders, specially assigned matters, out of the matters listed under the heading/caption **"Fresh Matters"** in the cause list of the Hon'ble Court (Coram: Hon'ble Mr. Justice Vimal K. Vyas) will be listed before the Hon'ble Court (Coram: Hon'ble Mrs. Justice M. K. Thakker).

By order of the Hon'ble the Chief Justice


Registrar (Judicial)

Date: 08/04/2026